MINUTES OF THE MEETING No. 15/14 dated 4-11-2013 UNDER THE CHAIRMANSHIP OF Shri N.K. Srivastava, Addl.DGFT

LIST OF OTHERS PRESENT IN THE MEETING ALONG WITH DGFT:

1. Shri Vasal Lal, Sr. Development Officer, Department of Industrial Policy and Promotion, Udyog Bhawan, New Delhi
2. Shri J.P. Parikh, Asst. Director, DGEM(SR), Nirman Bhawan, N. Delhi
3. Shri Ashis Ganguly, Consultant, Deptt. of ARPG Chem Div., Shastri Bhawan, New Delhi
4. Shri Daya Shankar, Dy.Director General of Foreign Trade, Norms Committee IV, Office of DGFT, Udyog Bhawan, New Delhi

The Committee the considered minutes of the NC Meeting No.15 for confirmation and confirmed and adopted the same without any change.

Case No.08/107 NC No.15/14 Dated 4-11-13	M/s. Vasavie Auto Industries, R.Kavitha/DS/Hyderabad-I.(RE-1/3) Sub:Import of Used Motor Vehicles File No.01/02/2/2/2/79, dated 21.10.2010.

The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of information from the Deptt. dated 11.10.2013 issued by DIPP. The case is to be listed for 4.12.2013.

Case No.08/107/101 NC No.15/14 Dated 4-11-13	M/s. Bhola Chemicals Works (P) Ltd. R.Kavitha/DS/Hyderabad-I.(RE-1/3) RL-8.P.No.05/2010/2011-AMDS File No.01/02/2/2/2

58	Case No:IT/DEL/013/2013 Sec/Sec. 14 A 15 IT/DEL/013/2013	Party Name:AVI CERMICS(A) PARI VERMICULI Bo/Sec. 98/2010/2010/2011	Date of Order:10/01/2013 (DD/MM/YYYY) Date of Hearing: Ex/Ex Date:10/01/2013 (DD/MM/YYYY)	Delete Case this Record Edit Case this Record Add Case this Record
	Decision: The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from BL-A and Central Excise Data from Ims. E-mail issued to BL-M Ims on 17.1.2013. The case is to be heard for 4.2.2013			
59	Case No:IT/DEL/013/2013 Sec/Sec. 14 A 15 IT/DEL/013/2013	Party Name:M/S JUSTINA CERMICS Bo/Sec. 99/2010/2010/2011	Date of Order:10/01/2013 (DD/MM/YYYY) Date of Hearing: Ex/Ex Date:17/01/2013 (DD/MM/YYYY)	Delete Case this Record Edit Case this Record Add Case this Record
	Decision: The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from BL-A and Ims. The case is to be heard for 4.2.2013			
60	Case No:IT/DEL/013/2013 Sec/Sec. 14 A 15 IT/DEL/013/2013	Party Name:M/S GAURI Bo/Sec. 101/2010/2010/2011	Date of Order:10/01/2013 (DD/MM/YYYY) Date of Hearing: Ex/Ex Date:17/01/2013 (DD/MM/YYYY)	Delete Case this Record Edit Case this Record Add Case this Record
	Decision: The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from BL-A and Ims. The case is to be heard for 4.2.2013			
61	Case No:IT/DEL/013/2013 Sec/Sec. 14 A 15 IT/DEL/013/2013	Party Name:M/S GAUTI PRIME GLOLIDERIM Bo/Sec. 102/2010/2010/2011	Date of Order:10/01/2013 (DD/MM/YYYY) Date of Hearing: Ex/Ex Date:10/01/2013 (DD/MM/YYYY)	Delete Case this Record Edit Case this Record Add Case this Record
	Decision: The Committee considered the case as per agenda and noted that reply from the Ims has been received and sent to Deptt. of MPCE (New Ds) on 29-10-2013. The case is to be heard for 4.2.2013.			
62	Case No:IT/DEL/013/2013 Sec/Sec. 14 A 15 IT/DEL/013/2013	Party Name:M/S BERRI STONE TILIERIM GLOLIDERIM Bo/Sec. 103/2010/2010/2011	Date of Order:10/01/2013 (DD/MM/YYYY) Date of Hearing: Ex/Ex Date:17/01/2013 (DD/MM/YYYY)	Delete Case this Record Edit Case this Record Add Case this Record
	Decision: The Committee considered the case as per agenda and noted that reply from the Ims has been received and is being sent to Deptt. of MPCE (New Ds). The case is to be heard for 4.2.2013.			
63	Case No:IT/DEL/013/2013 Sec/Sec. 14 A 15 IT/DEL/013/2013	Party Name:TOPLEES GLOLIDERIM PVT. LTD. Bo/Sec. 104/2010/2010/2011	Date of Order:10/01/2013 (DD/MM/YYYY) Date of Hearing: Ex/Ex Date:17/01/2013 (DD/MM/YYYY)	Delete Case this Record Edit Case this Record Add Case this Record
	Decision: The Committee considered the case as per agenda and noted that reply from the Ims has been received and is being sent to Deptt. of MPCE (New Ds). The case is to be heard for 4.2.2013.			
64	Case No:IT/DEL/013/2013 Sec/Sec. 14 A 15 IT/DEL/013/2013	Party Name:M/S GLOLIDERIM LANDSTIMBERES (INDIA) Bo/Sec. 105/2010/2010/2011	Date of Order:10/01/2013 (DD/MM/YYYY) Date of Hearing: Ex/Ex Date:10/01/2013 (DD/MM/YYYY)	Delete Case this Record Edit Case this Record Add Case this Record
	Decision: The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from BL-A and Ims. The case is to be heard for 4.2.2013			

Date:22.11.2013
Place:New Delhi

Dinesh Sankar
Dy. Director General of Foreign Trade

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